

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 336 OF 2015 IN
APPEAL NO. 198 OF 2015**

Dated: 26th November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Power Grid Corporation of India Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. R.B. Sharma for R.13

ORDER

**IA NO. 336 OF 2015
(Appl. for clarification)**

Learned counsel submit that they will file a short note on the question of applicability of the Judgment of this Tribunal in Appeal No. 123 of 2011. They may do so on or before 02.12.2015 after serving copy on the other side.

List the matter on **07.12.2015.**

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**